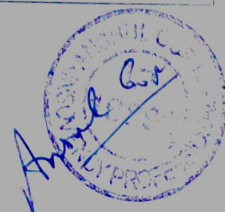


FORM G

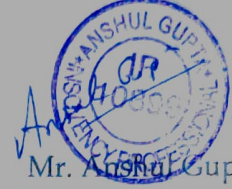
**INVITATION FOR EXPRESSION OF INTEREST FOR M/S DHARA
TECHNOSYSTEM LLP OPERATING IN TRADING BUSINESS AT
MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Dhara Technosystem LLP PAN: AALFD0256E CIN: AAD-2225
2.	Address of the registered office	11 92, Motilal Nagar No.1, Link Road Nr. M. N. School, Motilal Nagar, Goregoan West Na, Mumbai, Maharashtra 400104
3.	URL of website	http://dharaibc.com/
4.	Details of place where majority of fixed assets are located	Rented Godown at Bhiwandi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the last audited financial statements for FY 2017-18 the turnover of the Corporate Debtor was Rs. 340,08,92,983/- The Company is non-operational for more than one year.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://dharaibc.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: dharaibc@gmail.com
10.	Last date for receipt of expression of interest	October 31, 2023
11.	Date of issue of provisional list of prospective resolution applicants	November 10, 2023
12.	Last date for submission of objections to provisional list	November 15, 2023



13.	Date of issue of final list of prospective resolution applicants	November 25, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	November 30, 2023
15.	Last date for submission of resolution plans	December 30, 2023
16.	Process email id to submit Expression of Interest	dharaibc@gmail.com



Mr. Anshul Gupta

Resolution Professional

For M/s Dhara Technosystem LLP

IBBI Reg. No IBBI/IPA-002/IP-N00310/2017-18/10899

Address: 410, Bluerose Industrial Estate, Near Metro Mall and Tata Power petrol pump, Western Express Highway, Borivali (east) - 400 066

Date: 16.10.2023

Place: Mumbai